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Title: The Minister of Rural Development and Minister of Drinking Water and Sanitation laid a statement regarding status of implementation of the recommendations contained in the 20<sup>th</sup> Report of the Standing Committee on Rural Development on Demands for Grants (2011-12), pertaining to the Department of Rural Development, Ministry of Rural Development.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): Madam Speaker, with your permission, I beg to lay on the Table of the House a statement regarding the status of implementation of the recommendations contained in the 20<sup>th</sup> Report of the Standing Committee on Rural Development on Demands for Grants (2011-12), pertaining to the Department of Rural Development, Ministry of Rural Development.

The Twentieth Report of the Standing Committee on Rural Development (15<sup>th</sup> Lok Sabha) was presented to the Lok Sabha on 18<sup>th</sup> August, 2011. The Report relates to the examination of Demands for Grants of the Ministry of Rural Development (Department of Rural Development) for the year 2011-12. Action Taken Report on the recommendations/observations contained in the report of the Committee was sent to the Standing Committee on 21<sup>st</sup> December, 2011.

There are 25 recommendations made by the Committee in the said report where action is called for on the part of the Government. These recommendations mainly pertain to the issues concerning the schemes for National Rural Employment Guarantee Act, Swarnajayanti Gram Swarozgar Yojana, Rural Housing, Pradhan Mantri Gram Sadak Yojana and finalization of BPL list, etc. for proper implementation of the programmes.

The present status of implementation of the various recommendations made by the Committee is indicated in the annexure to my Statement, which is laid on the Table of the House. I would request that this may be considered as read.